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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/166/2017  
NAME OF THE PETITIONER(S) : TUTICORIN LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	ANTONY C DHAR	CHARTERED ACCOUNTANT For Petitioner	
2)	B. Sarath babu	Representative of ROC, Chennai Respondent	

**ORDER**

Chartered Accountant representing the petitioner present. Representative of ROC present and filed the report. Heard both the counsel. Order is reserved.

*sd -*  
**S Vijayaraghavan**  
Member (Technical)

*sd -*  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc